GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION

LOK SABHA UNSTARRED QUESTION NO.4638

TO BE ANSWERED ON 24th March, 2021

ORDANCE FACTORY IN KHAMARIA

4638. SHRI RAKESH SINGH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the employees of Ordanance factory Khamaria located in Jabalpur are being paid 'overtime' without adding allowances; and
- (b) whether it is against the Factory Act;
- (c) if so, the details thereof; and
- (d) whether the Government proposes to make 'overtime' payment to the employees of this ordnance factory according to new procedure?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

- (a) Ordnance Factory Khamaria located in Jabalpur makes the overtime payment to employees in terms of letter of Principal Controller of Accounts (Fys) No. Pay/Tech-II/73 dated 08.06.2011 which excludes allowances of compensatory nature (HRA/Transport Allowance/Small Family Allowance etc.).
- (b) to (d): The instructions issued by the Ministry of Labour and Employment vide O.M. No. Z-16025/81/07-ISH.II dated 27.05.2009 and subsequent instructions issued by Department of Defence vide O.M. No. 14(1)/2000/D(Civ.II) dated 26.06.2009 exclude allowances of compensatory nature (HRA/Transport Allowance/Small Family Allowance etc.) are being used for the purpose of computing Overtime Allowance under the Factories Act, 1948.
